PR0FORMA FOR DECLARATION OF ASSETS (As On 31.03.2012)

Name of Officer (In Full) Yashvant Kumar Sarthi
Date of Birth 01.12,1977
Present Post Held Civil Judge Class 1

Name of District Sub- Division Taluka and Village in which property is situated 1 1—ग्राम — पुसलदा एवं जातरी तहसील एवं जिला रायगढ 2—ग्राम—पुसलदा एवं जतरी तहसील एवं जिला रायगढ 3—ग्राम—पुसलदा एवं जतरी तहसील एवं जिला रायगढ 3—ग्राम—जतरी 5—रायगढ Name of Articles Name of Articles	Name and details of Property Housing and other Building 2 বাদ एক ভ কৃষি ৰাষে एক ভ কৃষি ৰাষে ত্বৰ বাদ ত্বৰ বাদ ত্বৰ বাদ বিভাল	Land Land Hare एकड़ कृषि भूमि बारह एकड़ कृषि भूमि साढ़े चार एकड़ कृषि भूमि अर्था वर्ग फीट आवासीय भूमि Movable Proper	Property If not in own name state in whose name held and his/her relationship to the Govt-Servant and 4 एकड़ कृषि भूमि पिता के नाम(मिता -पुत्र) वार एकड़ कृषि भूमि पिता के नाम(पिता-पुत्र) माता के नाम(पिता-पुत्र) भाता के नाम(पिता-पुत्र) पिता के नाम(पिता-पुत्र) पिता के नाम(पिता-पुत्र) (Valued Above 25000/- of Rs.)	How acquired Whether by purchase lease mortgage inheritance gift or otherwise with details of persons from whom acquired 5 माता द्वारा कय माता द्वारा कय माता द्वारा कय पिता द्वारा कय
	Housing and other Building	Land		
	2	ယ	4	5
1-ग्राम – पुसलदा एवं जतरी		चार एकड़ कृषि भूमि	मता के नाम(माता -पुत्र)	माता द्वारा कय
2- ग्राम-पुसलदा एवं जतरी		बारह एकड़ कृषि भूमि	पिता एवं बड़े पिता के नाम पर(पिता-पुत्र)	पैतृक संपत्ति
ाडराहा ५५ । ठाटा १५५५ ३– ग्राम–पुसलदा एवं जतरी तहसील एवं जिला रागार		साढ़े चार एकड़ कृषि भूमि	पिता के नाम(पिता-पुत्र)	पिता द्वारा कय
4-ग्राम -जतरी 5-रायगढ़	<i>ਜੂ</i> ਜ਼	2400 वर्ग फीट आवासीय भूमि	माता के नाम(मात-पुत्र) पिता के नाम(पिता-पुत्र)	माता द्वारा कय पिता द्वारा कय
		Movable Proper	ty (Valued Above 25000/- of Rs.)	
Name of Articles				
1-Hundai Santro Xing	A	Approx Value-3,50,000 Rs.	00 Rs.	
:		Jewell	Jewellary(Lump Sum)	
Jewellary (Worth Rs.) 1- Gold Jewellary 142.100mg (23 c) Lump Sum 4,40,510 Rs. (स्त्रीधन) 2- Silver Jewellary 584 gm Lump Sum 33,873 Rs. (स्त्रीधन)	00mg (23 c) Lur gm Lump Sum 3	np Sum 4,40,510 Rs 3,873 Rs. (ম্সীঘন)	(ਦਣੀਬਜ)	

10,000Rs.	S.B.I. MAIN RAIPUR	2- MAGNUM TAX GAIN SCHEME	
10,000Rs.	SARAIPALI	1- NSC POST OFFICE SARAIPALI	6) Others
T, 27, 1.7.1 No.	G		5) NSS
4 97 191Rs	रायपुर	महालेखगार छ०ग० रायपुर	4) GPF
13.742 Rs	RAIGARH	POST OFFICE RAIGARH	3) PPF
3,34,730.07 RS.	MANENDRAGARH	S.B.I	2) Saving Bank A/CS
1,00,000 RS.	MANENDRAGARH	S.B.I	1) Fixed deposites
Amount	City	Name Of Bank	
	Bank Deposites/securities & Investment	Bank Depos	
UM ASSURED - 2,00,000 Rs QLY PRE. 2702 Rs. UM ASSURED - 3,00,000 RS. YLY PRE 15632 Rs. UM ASSURED - 7,00,000 Rs YLY PRE 36645 Rs. INGLE PREMIUM - 50,000 Rs.	SUM A SUM A SINGL	AN ANAND) IONEY BACK) CHHAYA) ELD INSURANCE PLAN	1 - LIC OF INDIA (JEEWAN ANAND) 2- LIC OF INDIA (NEW MONEY BACK) 3- LIC OF INDIA (JEEWA CHHAYA) 4 - BAJAJ ALLIANZ SHIELD INSURANCE PLAN
Amount 2		Name Of Issuing Company	
	Life Insurance Policy & Others	1	
Nii ·		111	
Nos.Of Shares		Niil Niil	
	snares/Debentures		
	1		

^{1.} In case where is it not possible to assess the value accurately the approxmate value in relation to present condition may be indicated Note:-The expected declaration of assect is subject to provisions of C.G. Civil Services (Conduct) Rules 1965.

3 0, 1, 13 Singnature & Date